

C.P. No. 7610/

In order on 10.9.01

4) OA No. 887/99
Dt. 10.9.2001.

Heard Shri G.K.Masand, Counsel for the applicant.

30/9/

Issue notice to Contemner No.1 S.Ramani Iyer, working as Chief General Manager, Mahanagar Telephone Nigam Ltd., Telephone House, Prabhadevi, Mumbai - 400 028. No notice is being issued to Respondent No.2 at this stage.

Notice to S.Ramani Iyer will indicate that he is directed to be present in person on 15.10.2001. However, in case, he is represented by a Lawyer, then he need not be present personally on the date so fixed. The Registry to show the name of Shri G.K.Masand as Counsel for the applicant in the cause list in future.

S.O. to 15.10.2001.

✓
(M.P.SINGH)
M(A)

✓
(BIRENDRA DIKSHIT)
V/C.

B.

15.10.2001

Shri. G.K. Masand, counsel for applicant.

Notice was issued on 10-9-2001 for service on respondent no.1. The Office report indicates that it was 18-9-01. Notice indicates that it was served on respondent no.1 on 12-10-2001. Registrar to look into the matter and fix the responsibility in respect of delay in despatch of notice.

Shri V.S. Masurkar has put up appearance on behalf of respondent no.1. He prays and is granted 2 weeks for filing reply.

Set it on 2.11.2001.

✓
(B.N. Bahadur)

Member (A)

✓
(Birendra Dikshit)

Vice Chairman